

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No. 358 of 2016 in
DFR No. 1464 of 2016

Dated :14th July, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of :

M/s Shalivahana Green Energy Ltd. ...Appellant(s)
Versus
Madhya Pradesh Electricity Regulatory Commission &Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

ORDER

IA No.358 of 2016
(*Appl. for condonation of delay*)

Issue notice to the Respondents returnable on 08.08.2016. Dasti, in addition, is permitted.

List the matter on 08.08.2016.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

Ts/jps